

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION NO.100 OF 2021 (SZ)

Tribunal on its own motion
SUO MOTU Based on the
News Item in the Hindu Newspaper, Chennai
Edition dated:09.04.2021 "***Dumping of Garbage foiled
near Anamalai trucks seized***"

...Applicant

Versus

The Chief Secretary to Govt of Tamil Nadu
Secretariat, Fort St.George,
Chennai
and Others

...Respondent(s)

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Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.

Status Report of the Tamilnadu Pollution Control Board in Suo Moto based on the News item in the Hindu Newspaper, Chennai Edition dated 09.04.2021, "Dumping of Garbage foiled near Anamalai trucks Seized" as per the orders of the Hon'ble National Green Tribunal (SZ), Chennai order in O.A No. 100 of 2021 Dated: 16.04.2021& 25.06.2021.

The Hon'ble National Green Tribunal, Southern Zone, Chennai in the matter of O.A No. 100 of 2021 in Suo Moto based on the News item in the Hindu Newspaper, Chennai Edition dated 09.04.2021, "Dumping of Garbage foiled near Anamalai trucks Seized" is ordered on 16.04.2021 as follows.

"In Order to ascertain the genuineness of the allegations made in the newspaper report and the steps taken by the respective regulators to identify the persons responsible for the same and also to ascertain as to whether there is any action taken on the basis of the newspaper report, we feel it appropriate to direct the KSPCB, TNPCB, District Collector, Coimbatore, District Collector, Thirssur District and the Executive Officer from Anaimalai Town Panchayat to submit an independent report regarding the allegations made in the newspaper report and what is the nature of action taken by them against such violators.

The PCB of both the states are directed to submit an independent reports regarding the implementation of Bio-Medical waste in these bordering districts and also to identify the persons who are responsible for such unscientific disposed of garbage as well as Bio-medical waste as alleged in the newspaper report and what is the nature of action taken against the generators of waste and the persons undertaken for the disposal of the same including assessment of environmental compensation against those persons.

The TNPCB is directed to conduct the soil test of the place where it is alleged to have been buried as a method for disposal and if any, soil contamination or contamination of ground water being caused on

account of the same, they are also directed to submit an independent report regarding the same along with the remedial measures and the persons responsible to carry out the same.

The official respondents are also directed to file their independent report regarding the nature of steps taken by them for implementation of Solid Waste Management Rules, 2016 and Bio-Medical Waste Management Rules, 2016 in these respective areas.

They are directed to submit their independent report as directed before this tribunal on or before 24.05.2021."

It is submitted that, based on the Newspaper report regarding the dumping of Garbage foiled near Anamalai trucks Seized, the site was already inspected on 09.04.2021 by the TNPCB officials and the TNPC Board has filed Interim Report before the Hon'ble NGT (SZ), Chennai on 09.07.2021.

It is submitted that, the Hon'ble NGT (SZ), Chennai has passed in its latest order dated 25.06.2021 inter-alia that **" the learned counsel appearing for Tamilnadu Pollution Control Board (TNPCB) submitted that they have received an interim report from the Board and they will e-file it today itself.**

For appearance of parties, filing their independent responses and also for consideration of action taken report, post on 29.07.2021".

It is submitted that since the TNPCB Advanced Environmental Laboratory, Coimbatore does not have the facility to carry out the soil test in the laboratory, the Soil samples and Water samples of the place where it is alleged to have been buried as a method for disposal and if any, soil contamination or contamination of ground water being caused on account of the same have been collected in different location in the complaint prone dump site on 19.07.2021 by the officials of Tamilnadu Agricultural University in the presence of TNPCB Officials (Photographs submitted vide **Annexure**).

Both the Soil Samples - 4 Nos., and Water Samples - 2 Nos., collected have been sent to the TNAU, Coimbatore for analysis and the TNAU authorities have informed that the report of analysis will be furnished within 15 days.

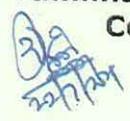
Submission for extension of Time:

It is respectfully submitted that further time of four weeks may kindly be granted to submit the status report to the Hon'ble NGT by the TNPCB so as to incorporate the Report of Analysis of the soil and water samples collected in the complaint prone dump site.

O/C



**District Environmental Engineer
Tamilnadu Pollution Control Board
Coimbatore South**


22/7/2014

Annexure

PHOTOGRAPHS SHOWING THE SOIL AND WATER SAMPLES COLLECTED AT DUMPING OF GARBAGE NEAR MUTHALAMADA – CHEMMANAMATHY ROAD NEAR SEMMEDU ANAIMALAI TALUK, COIMBATORE DISTRICT ON 19.07.2021



Water Samples collected at Well & Bore Well located at garbage dumped site

PHOTOGRAPHS SHOWING THE SOIL AND WATER SAMPLES COLLECTED AT DUMPING OF GARBAGE NEAR MUTHALAMADA – CHEMMANAMATHY ROAD NEAR SEMMEDU ANIMALAI TALUK, COIMBATORE DISTRICT ON 19.07.2021



Soil Sample collected at downstream of garbage dumped site



Soil Sample collected at waste burnt of garbage dumped site

Annexure

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Water Samples collected at Well & Bore Well located at garbage dumped site

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Vs

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Chennai – 09 and Others

...Respondents

**STATUS REPORT FILED BY THE
DISTRICT ENVIRONMENTAL ENGINEER,
TAMIL NADU POLLUTION CONTROL
BOARD, COIMBATORE (SOUTH)**

Advocate for Respondent: TNPCB
Thiru. Kasirajan
Advocate, Chennai.

Dated:23.07.2021

Date of hearing: 29.07.2021

